

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

**NOTIFICATION**

No. 59 /UHC/Admin.A/2013

Dated: April 11, 2013.

Sri Ramesh Chandra Kukreti, Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun is repatriated and posted as District & Sessions Judge, Rudraprayag, vice Sri Girdhar Singh Dharmashaktu.

No. 60 /UHC/Admin.A/2013

Dated: April 11, 2013.

Sri Gyanendra Kumar Sharma, Chairman, Transport Appellate Tribunal, Dehradun is repatriated and posted as Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital, vice Sri Ram Dutt Paliwal.

No. 61 /UHC/Admin.A/2013

Dated: April 11, 2013.

Sri Bhupendra Singh Dugtal, Judge, Family Court, Dehradun is repatriated and posted as District & Sessions Judge, Champawat, vice Sri Rajendra Singh.

No. 62 /UHC/Admin.A/2013

Dated: April 11, 2013.

Sri Rajendra Singh, District & Sessions Judge, Champawat is transferred and posted as District & Sessions Judge, Uttarkashi, vice Sri Ramesh Chandra Khulbe.

This order shall come into force w.e.f. 01.05.2013.

**By Order of the Court,**

Sd/-  
**(Ram Singh)**  
Registrar General.

No. 187 /XIII-b-1/Admin.A/2013

Dated: April 04, 2012.  
11

Copy forwarded for information and necessary action to: -

1. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun
3. The Accountant General A&E, Uttarakhand, Oberoi Building, Majra, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
7. District & Sessions Judge, Champawat, Rudraprayag and Uttarkashi.

Recommendation has been sent to the State Government for the posting of Sri R.D. Paliwal as Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun, Sri R.C. Khulbe as Chairman, Transport

*hema* Continued...

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

**NOTIFICATION**

No. 63 /UHC/Admin.A/2013

Dated: April 11, 2013.

Sri Arvind Nath Tripathi, 1<sup>st</sup> Additional Chief Judicial Magistrate, Roorkee, District Hardwar is transferred and posted as 1<sup>st</sup> Additional Civil Judge (Sr. Div.), Udham Singh Nagar, vice Ms. Reena Negi.

No. 64 /UHC/Admin.A/2013

Dated: April 11, 2013.

Ms. Reena Negi, 1<sup>st</sup> Additional Civil Judge (Sr. Div.), Udham Singh Nagar is posted as 2<sup>nd</sup> Additional Civil Judge (Sr. Div.), Udham Singh Nagar, in the vacant Court.

No. 65 /UHC/Admin.A/2013

Dated: April 11, 2013.

Ms. Parul Gairola, Civil Judge (Sr. Div.), Roorkee, District Hardwar is transferred and posted as 3<sup>rd</sup> Additional Civil Judge (Sr. Div.), Udham Singh Nagar, in the vacant Court.

No. 66 /UHC/Admin.A/2013

Dated: April 11, 2013.

Sri Dharmendra Singh Adhikari, Joint Secretary (Law), Government of Uttarakhand, Dehradun is repatriated and posted as Civil Judge (Sr. Div.), Roorkee, District Hardwar, vice Ms. Parul Gairola.

No. 67 /UHC/Admin.A/2013

Dated: April 11, 2013.

Ms. Anuradha Garg, 1<sup>st</sup> Additional Civil Judge (Sr. Div.), Dehradun is transferred and posted as Additional Chief Judicial Magistrate, Kashipur, District Udham Singh Nagar, in the vacant Court.

This order shall come into force w.e.f. 15.04.2013.

By Order of the Court,

Sd/-  
(Ram Singh)  
Registrar General.



11/4/13

Continued...

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

**NOTIFICATION**

No. 68 /UHC/Admin.A/2013

Dated: April 11, 2013.

Sri Laxman Singh, Civil Judge (Jr. Div.), Purola, District Uttarkashi is transferred and posted as Civil Judge (Jr. Div.), Vikas Nagar, District Dehradun vice Sri Bhavdeep Ravtey.

No. 69 /UHC/Admin.A/2013

Dated: April 11, 2013.

Sri Sandeep Kumar, Civil Judge (Jr. Div.), Rishikesh, District Dehradun is transferred and posted as Judicial Magistrate-II, Roorkee, District Hardwar, in the vacant Court. He is appointed in the said Court U/S 11(2) of Code of Criminal Procedure 1973.

No. 70 /UHC/Admin.A/2013

Dated: April 11, 2013.

Sri Jayendra Singh, Civil Judge (Jr. Div.), Haldwani, District Nainital is transferred and posted as Judicial Magistrate-I, Dehradun, vice Smt. Jyoti Bala. He is appointed in the said Court U/S 11(2) of Code of Criminal Procedure 1973.

No. 71 /UHC/Admin.A/2013

Dated: April 11, 2013.

Sri Bhavdeep Ravtey, Civil Judge (Jr. Div.), Vikas Nagar, District Dehradun is transferred and posted as Civil Judge (Jr. Div.), Purola, District Uttarkashi, vice Sri Laxman Singh.

No. 72 /UHC/Admin.A/2013

Dated: April 11, 2013.

Sri Yogendra Kumar Sagar, 2<sup>nd</sup> Additional Civil Judge (Jr. Div.), Dehradun is transferred and posted as Judicial Magistrate, Pauri Garhwal, in the vacant Court. He is appointed in the said Court U/S 11(2) of Code of Criminal Procedure 1973.

No. 73 /UHC/Admin.A/2013

Dated: April 11, 2013.

Smt. Jyoti Bala, Judicial Magistrate-I, Dehradun is transferred and posted as Civil Judge (Jr. Div.), Haldwani, District Nainital, vice Sri Jayendra Singh.

This order shall come into force w.e.f. 15.04.2013.

By Order of the Court,

Sd/-  
(Ram Singh)  
Registrar General.

*Ram Singh*  
11/4/13

Continued...